

I shall now put all the other cut motions which have been moved together to the vote of the House.

Cut motion Nos. 34 to 39, 56 to 61 and, 1 to 19, 40 to 42, 45 to 55, 62 and 66 to 74 were put and negatived.

MR. SPEAKER : With 'Noes' there is light now!

I shall now put the Demands for Grants relating to the Ministry of Defence.

The question is:

"That the respective sums not exceeding the

amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1996, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 15 to 21 relating to the Ministry of Defence."

The motion was adopted.

Demands for Grants in respect of Ministry of Defence for the year 1995-96, Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grants on Account voted by the House on 30.3.95		Amount of Demand for Grants voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
MINISTRY OF DEFENCE					
15	Ministry of Defence	337,80,00,000	3,42,00,000	1688,96,00,000	17,10,00,000
16	Defence Pensions	476,13,00,000	...	2380,62,00,000	...
17	Defence Services- Army	2140,49,00,000	...	10702,45,00,000	...
18	Defence Services-Navy	261,29,00,000	...	1306,42,00,000	...
19	Defence Services-Air Force	710,72,00,000	...	3553,55,00,000	...
20	Defence Ordnance Factories	118,07,00,000	...	590,33,00,000	...
21	Capital Outlay on Defence Services	...	1224,55,00,000	...	6122,76,00,000

MR. SPEAKER : I would like to thank the Members for their cooperation.

SHRI SRIKANTA JENA : Are we now taking up the Demands for Grants in respect of the Ministry of Power?

MR. SPEAKER : No. We are taking up the Demands in respect of the Ministry of Communications.

(Interruptions)

MR. SPEAKER : I request the hon. Members not to leave their seats. Please resume your seats. We have some other business to transact.

17.14 hrs.

(ii) Ministry of Communications

MR. SPEAKER : The House will now take up discussion and voting on Demand Nos. 13 and 14 relating to the Ministry of Communications.

Hon. Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial

numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.

A list showing the serial numbers of cut motions treated as moved will be put up on the Notice Board shortly. In case any Member finds any discrepancy in the list he may kindly bring it to the notice of the Officer at the Table without delay.

MR. SPEAKER : I shall now put the Demands for Grants relating to the Ministry of Communications to the vote of the House.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1996, in respect of the heads of demands entered in the second column thereof of against demands No. 13 and 14 relating to the Ministry of Communications."

The motion was adopted.

Demands for Grants in respect of Ministry of Communications for the year 1995-96
submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amounts of Demand for Grants on Account voted by the House on 30.3.1995		Amount of Demand for Grants Submitted to the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
MINISTRY OF COMMUNICATIONS					
13	Department of Posts	372,69,00,000	12,31,00,000	1863,43,00,000	61,56,00,000
14	Department of Telecommunication	1584,36,00,000	1159,17,00,000	7921,79,00,000	5795,82,00,000

MR. SPEAKER : Prof. Prem Dhumal may please start the discussion.

(Interruptions)

[Translation]

PROF. PREM DHUMAL (Hamirpur) : I rise to join the discussion on oppose these...(Interruptions)

[English]

MR. SPEAKER : Hon. Members, if you want to leave the House, please leave it quietly. Shri Dhumal, you should continue with your preliminary remarks.

[Translation]

PROF. PREM DHUMAL : Mr. Speaker, Sir, as far the new communication policy announced by hon. Minister God knows deliberately or by chance he opted for the figure thirteen-the new communication policy was announced on 13th May. It was of 13 points and the Press Conference took place on the 13th floor. The figure of 13 is considered to be an evil number and the results of which have started coming up. Within just one year, this policy has proved useless, wrong and unsuccessful. A national security agency has felt that by giving preference to the multinational companies, the national security has been opened to danger.

Mr. Speaker, Sir, first of three objectives envisaged in this new communication policy was that apart from the number of telephones made available by the Ministry of Communications, 25 lakh telephone connections should be made available by the private sector under this policy. The second objective of this policy was to make available telephones to four lakh villages and the third one was to mobilise an investment of 23 thousand crore rupees in the private sector upto 31st March, 1997. It was said in the policy declaration that the Telecommunication Department will install 75 lakh telephone connections in the 8th Five Year Plan and besides it for the 25 lakh telephones which are also to be made available, it was decided that the private sector agencies will also be given a chance in it. If we go into the

details, then in the first three years of the 8th Five year Plan i.e. upto 31-3-95 the tele-communication Department had issued 35 lakh new telephone connections. In the next two years, 40 lakh new telephones connections will be issued to achieve the target of 8th Five Years Plan. The expected growth is 10%. It is said that 10 percent more telephone connections are required every year. In this way 20 lakh more telephone connections will be required to meet the growing of demand. The waiting list will go down sufficiently after issuing 40 lakh telephone connections. It is said that upto 31.3.97 telephone will be made available on demand. If we look at the information furnished by telecommunication Department to the Standing Committee, then according to it the demand in urgent and O.Y.T. class has fallen down sufficiently. Mr. Speaker, sir, the telecommunication Department has decided to hand over long distance call to the Private Companies in intra-circles. It will affect the revenue of the Telecommunication Ministry. For resources less budgetary support is needed with which they manage at their own. The Telecommunication Department earns 5 thousand crore rupees from these calls and it is expected that during the next 5 years, this revenue will be 10 thousand crore rupees. But if it is handed over to the Private sector companies, then the expected income of rupees 10 thousand crores of the Department will be affected and the responsibility of the Government to make available the means of communication in the rural areas will have to face a lot of constraints.

Mr. Speaker, sir, the private sector has started alluming the Staff of the Tele-communication Department. They have admitted in the information furnished by the Department of Telecommunication that some of the Officers have left the Department.

17.21 hrs.

(Shrimati Geeta Mukherjee in the Chair)

Even otherwise also resentment is breeding among 4.50 lakh employees since their future is at a stake due

to the entry of the private sector. Not only this, but when this work will go into the hand of private sector, the tariff will rise and that will benefit the private sector alone and telephone will become costly for the consumer. The Department will lose its resources but the private investors will be benefitted by it.

Mr. Chairman, sir, there are two kinds of the technologies being adopted, the first is "WILL" and the other one is "Optical Fibre". WILL, means wireless in local loop. Both the Will and the Optical Fibre will have not been examined till date. The problems, which will crop up in the wireless in local loop will come up due to the touching metro building. Due to the excess of wireless there can be problems in inter-connectivity and all these aspects are to be examined. The same has not been adopted by the developed and the developing countries on the commercial basis, which we are going to adopt today and as a result of it expenses burden on the consumers will increase. It seems that the policy framers had not done the home task or had not perused it. Before inviting the private sector in the basic local telecom services, its technical, economic and administrative experiences were not taken into view and in the name of liberalisation only those systems were adopted which have not been adopted anywhere in the world.

Mr. Chairman, sir, the most amazing thing, which the hon. Minister had declared earlier is that the private companies, which are coming here will be bound to issue 10% telephones in the rural areas. The Ghost alone now, under which pressure, the condition of issuing 10 percent telephones in the rural areas has been withdrawn. As a result the Telecommunication Department will have to issue all the telephones in the rural areas. The loss of the Department will increase since the benefit of long distance phones will go to the private companies. It becomes clear from it that the target of issuing 3 lakh telephones in the rural areas upto 31st March 1997 will not be achieved and it is obvious from it that none of the three targets of the policy, i.e. lakh telephones will be issued more; four lakh villages will be connected with telephones and upto 31st March, 1997, the extra resources of 23 thousand crore rupees will be mobilised from the private sector will be achieved. It seems that in the name of liberalisation the Telecommunication Ministry is working for the welfare of the foreign investors. The profitable areas and the areas of more telephone connections are being handed over to the private companies and with the withdrawal of condition of issuing telephone connections to the rural areas and from the tender it seems that efforts have been made to give advantage to the foreign investors. Keeping them aside from the

job of issuing telephone connections in the rural areas is clearly a sign of injustice, which will cause loss to the Communication Department.

Mr. Chairman, Sir, not only this but an amazing condition has been stipulated for the public sector undertakings. A sort of ban has been imposed on the public sector units that they can not take part in the tender competition, they will not have the right to take part in the tender competition while the foreign companies can do so. The companies of public sector undertakings have been denied of this right. The specialists guess that the private investors will run towards the four metro cities of the country and the prosperous States like Maharashtra, Gujarat and Karnataka, which will have an adverse effect on the hill States, backward areas, the North-Eastern States-Bihar, Rajasthan and Jammu and Kashmir and the telecommunication Department will have to pay attention towards these.

SHRI RAJVEER SINGH (Aonla) : The hon. Minister is not present in the House, who is taking notes of it.

THE MINISTER OF FOOD (SHRI AJIT SINGH) : I am listening, please go on speaking.

PROF. PREM DHUMAL : Mr. Chairman, sir, recently, we were discussing 'Bofors' in the House that this Government is involving in one after the other scams and even then it is not satisfied from scams. The important Department like communication has not been left untouched without scam and the decision has been taken to hand over it to the foreigners. Perhaps the Government is not aware of the fact that by inviting foreigners, the competition does not set in the problems are not solved. The motto of the Ministry of Telecommunication was 'AHARNISAM SEWAMAHE', which has perhaps now been changed as 'AHARNISHAM VIDESHIMAHE' and the decision has been taken to serve the foreign companies. The decision regarding handing over the Ministry of Communication to the foreigners has been presented in such a cloud of words that create an impression as if it is the natural outcome of the simple policy of the Government.

Mr. Chairman, sir, the condition of having 49 percent shares has been accepted. Now 49 percent holdings will rest in the hands of the foreign companies and foreigners and for the remaining 51 percent, efforts can be made by the foreign investors that these should not be in the hands of the Indian companies or in the hands of the Indian companies or in the hands of the Indian people and these should be distributed among various hands or these should be minimised so that they may not have any fear. Besides it, the foreign investors can create problems for indigeneous investors

by raising the cost. Everyone is aware of the fact that there is foreign monopoly on the production, maintenance and instalation of the 'optical fibre' plants.

17.29 hrs.

(Shri P.C. Chacho in the Chair)

Mr. Chairman sir, I would like to submit that the hon. Minister should make it clear that the committee set up by his Department Ministry under the leadership of Shri M.G. Joshi, which is known as Joshi Committee had recommended that the share of the registered foreign companies should not be more than 25 percent.

Mr. Chairman sir, the hon. Minister is busy with some other discussion and perhaps he is not interested in his ears to me. I am raising an important issue. The 'Joshi Committee' was constituted under the leadership of Shri M.G. Joshi. The Committee had recommended that more than 25 percent shares should not be given to the foreign investors. Why the recommendations of that committee have not been accepted? Under which circumstances 49 percent has been fixed? It is not a fact that in May, 1994 when the hon. Prime Minister was to proceed on USA tour, the pressure mounted on the Government that the hon. Prime Minister should clearly indicate if the policy of liberalisation is being adopted or not with regard to telecommunication? The hon. Prime Minister, in 1994, before leaving said at the airport that the Government wanted to bring full liberalisation in the field of tele-communication. Whether it is under that pressure? Under what pressure the condition of 25 percent has been revised and it has been made 49% or under which national interest the percentage of share has been increased?

Mr. Chairman Sir, saying that the resources of 23 thousand crore rupees can not be managed from here and this much of investment can not be mobilised from indigenous resources, is baseless. In this regard I would like to bring that statement of the Chairman of FICCI to the notice of the hon. Minister that the amount more than 23 thousand crore rupees can be mobilised from the indigenous resources. If so why are you inviting the foreigner? Why are you strangling the throat of the Indian industry? Does the liberalisation means that the not allowing indigenous industries to flourish?

Mr. Chairman Sir, I would like to draw the attention of House, the hon. Minister and your good self towards an important issue that these days one can see the boards of a foreign company AT&T on the polls all around in Delhi and also in other metro cities. It will be written in these:

[English]

"AT&T-Communication solution-Anywhere-Any time"

[Translation]

It is written every where on the boards hanging on the polls. I would like to know if the Government has received any information about the business and industrial anticidents of this company. The report is that the trade and industrial part of this company is not encouraging but this company is infamous throughout the world for its interference in political area. Thirdly wherever in the world, this company has reached, it has created the criminal history.

Mr. Chairman Sir, the hand of this company behind the killing of the President of Chilli, Alendra is well known to the world. This company is working there in the name of "Bell." Whether this Government after assigning the important task of telecommunication to such companies, is serving the nation. The huge contract given to this company comes under doubt.

Mr. Chairman Sir, as I have already said that this company has started its advertisements throughout the country. The boards have been fixed on the polls but while giving reply the hon. Minister should make it clear if the company has started its production? Whether the production of the equipments have been started? There is no arrangement of production but its boards can be seen in Delhi and other metro cities. The reliable sources confirm that AT&T has been given much a big contract under some pressure. According to the sources, 63 percent concession has been given to get the other part of the contract, which is astonishing. Those who plead for liberalisation and development should pay attention towards competition, priority and guarantee/quality.

THE MINISTRY OF COMMUNICATION (SHRI SUKH RAM) : From where have you gathered these data?

PROF. PREM DHUMAL : You can contradict these, while giving reply, please make it clear.

I am not giving the data, I just read out these.

Mr. Chairman Sir, two major companies of our country, Hindustan Teleprinter and Indian Telephone Industry are among the 20 companies of the world. These were given less work than their capability which creates more doubt.

Mr. Chairman Sir, Hon'ble Minister has asked, from where I am quoting this. This has been quoted from page No. 21 of the seventeenth report of Parliamentary Standing Committee on your Department. I want to draw your attention to what the committee said after the action taken report was furnished. This has been said in paragraph 64 of page no. 21.

[English]

"The Committee are distressed to note that capacity utilisation of ITI Ltd., and HTL Ltd., has been substantially low. The Committee are not convinced of the reasoning that pricewise, products of ITI and HTL are not competitive because of the under utilisation of installed capacity of production but rather feel that it is otherway round. The under utilisation of the capacity may be, in Committee's opinion, due to higher prices of their products as compared to similar products of other manufacturers, technological obsolescence, higher cost of production, higher overhead costs, inefficiency and resultant lower level of productivity etc. The Committee, therefore, desire the Ministry to have an indepth study of these two undertakings under their control and analyse the reasons for under utilisation of their capacities created at enormous cost. The Committee feel that with proper monitoring and timely diversification their functioning can be improved to face the competitive environment."

[Translation]

We would like to know as to what has been done by your Department besides this. It has been mentioned in No. 13 of this very report:

[English]

"However, some of the Members were of the opinion that basic telecom services should not be opened to private sector."

[Translation]

Mr. Chairman Sir, apart from this, doubt is being raised that we are endangering our national security by handing over important field of activity like Department of Telecommunication to foreign companies like AT&T.

Mr. Chairman Sir, you might remember that a case about telephone tapping had come up when late Rajiv Gandhi was our Prime Minister. That time it was considered to amend that Act, but amendment could not be carried out because it was considered that keeping in view the incidents taking place in the country, extremism, terrorism and national security, sometimes it becomes necessary for Government Agencies to tape the telephones. It means that the activity which was under the control of a Government Department is being handed over to foreign companies, if it is handed over to multi-national corporation, many national secrets and important conversion relating to Army can be tapped. Because of this new policy, foreign companies may be able to hear even some of our important talks whereas, here you can say that it is not in the national interest.

It is not in the national interest that you should give its information to us here. Companies of low credentials, like AT&T can tape all your secrets and important conversion, and when time is favourable, they can sneak them.

Mr. Chairman Sir, a very important thing which I want to bring into your notice is that AT&T has said emphatically that you will never get the line busy. After reading that they are very particular about telecommunication and you will never find the line busy, I was happy as well as surprised. This is because it is because of India's ability. But due to Government's mistakes brain-drain has taken place here and consequently our experts have migrated to foreign countries. Both the young engineers who had developed this technique which provides clear line, were Indian. You have been instrumental in their expatriation from India and now you are inviting such foreign companies which have employed these engineers there.

Before issuing guidelines regarding foreign co-operation and allowing share to be given to them, Minister of communication assured the public, public and private sector undertakings that no protection but only certain rebats will be given to foreign companies. But reverse has been done. What is the reason behind increasing the holding percentage from 25 to 49. Well, All can guess and are buisy guessing.

An important argument in support of mobilisation of sources from external sources was that we are not in a position to install telephones according to demand. They said that during Eighth Plan we need more 25 lack telephones for which we have invited private sector. Now, I come to the report of the Standing Committee of the Ministry of Communication. It is clear from paragraph 41 on page No. 12 of Seventh Report that we are not utilising our capacity properly. We are not giving lines to that extent as we can.

[English]

"The Committee observe that installed capacity of the equipment for providing telephone connections has not been used to the optimum extent. The aggregate installed capacity of the telephone equipment in various circles as on 28th February 1995 was 1,11,03,758 lines. As against it the direct exchange lines provided on that date were 91,65,322. Evidently about 20 lakh lines capacity is still unused. On the other hand the waiting list for new connections aggregates to 23.77 lakhs. The Committee are at a loss to understand why the unsatisfied demand is not being met when line capacity to the extent of 20 lakh lines created at enormous cost is still there."

[Translation]

It is absolutely clear from the report that even today there is a capacity to provide 20 lacs telephone lines but you are not using your capacity to the optimum extent. If you give 20 lacs lines which have already been installed, then only 3 lacs and 77 thousand lines will be left to be provided. Rebate has already been given to private entrepreneurs. Only Department of telecommunication will install the telephones in villages, hill areas, remote areas, like West Bengal, Bihar, Jammu and Kashmir and Rajasthan which is considered the most backward state. Installation work in cities, where you can install telephones, has been entrusted with the big companies.

I want to draw your attention to one more important point of the 17th report of the Standing Committee. Paragraph 25 on page 7 of the Standing Committee's report reveals the work being done by this Department.

[English]

"The Committee pointed out that some of the equipments which were installed after being duly certified by the Department of Telecommunications became inoperative or non-functional after installation and in this context desired to know the reasons for failure of such equipment. In reply, the Secretary, DOT, informed that equipment of MARR systems provided by a manufacturer MACE based in Hyderabad was of older version. He further stated that initially Telecom Engineering Centre (TEC) had approved 80 MARR systems produced by the Company so that the DOT procured 80 systems, which were supplied to the field; 73 thereof were installed. Due to certain design deficiencies, these equipments became out of order and out of 73 equipments, 41 have already been replaced. Cost of the replacement equipment at the rate of Rs. 2.24 lakh per system was approximately Rs. 91,91,000. Thirty-two systems are yet to be replaced in the field. Cost of the equipment required for replacement is stated to be approximately Rs. 71,74,000. Because of the above, 296 Village Public Telephones (VPTs) based on MACE Version I were faulty as on 17th April, 1995. As far as MACE Version II systems are concerned, the Department apprised that 520 systems have been allotted to the field (including 20 spare systems), out of which 468 systems have

been installed and 52 systems are in hand. It also did not function well due to certain design deficiencies."

Version I failed and then you ordered for Version II from the same manufacturer. Firstly you installed only 73 and out of which you had to replace 41. You are going to replace another 32 and you are placing an order with the same manufacturer for 522 Version II. Mr. Chairman, Sir, you kindly note that it again failed. It also did not function well due to certain design deficiencies. Earlier also there were design deficiencies.

It further says:

"103 systems out of 468 systems have been replaced. The DOT has taken a decision to upgrade or repair all MACE Version II equipment so as to remove these deficiencies. As shortage of electricity supply was one of the major problems affecting proper functioning of these systems..."

Did the Department not go into this question? Why should it not be known first as to what do they require and how much electricity is required.

It further says:

"As shortage of electricity supply was one of the major problem affecting proper functioning of these systems, the Department has also decided to instal solar panels to ensure adequate power supply. ..."

Sir, this point is worth noting. It says:

"Cost of upgradation of MACE II equipment is stated to be approximately Rs. 9,200 per system. Seven systems have already been upgraded at a cost of Rs. 64,400 and upgradation of further 513 systems would cost about Rs. 47,20,000.

"271 systems are working partially..." as this Government works partially, because every Minister stands up and says that one thing belongs to his Department and another thing belongs to another Department, as there is not joint responsibility in the Government, there is not collective functioning of the system. It is working partially.

Again, it says :

"87 systems are faulty. Because of the above, 1985 Village Public Telephones were working and 1991 were faulty."

Majority of them were faulty. This is the position according to the latest Report. ...*(Interruptions)* Sir, do you want to share the responsibility or not? You were nodding your head.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : It is important.

PROF. PREM DHUMAL : It is important. It has to be brought to the notice of Government.

SHRI P. CHIDAMBARAM : Nobody is objecting to it. We are only taking a view.

PROF. PREM DHUMAL : Talking about the same Report, I would like to ask a question. They have said that these were certified by the Department. Who is responsible for certifying these to be obtained? Has the Government taken any action against him. Who gave the certificate and who bore the cost of replacement? Was it the Department or the concerned manufacturer? Has the manufacturer been penalised? Who ordered Version I and who ordered Version II? Was the same person ordering them? Why was it happening time and again?

Again in the 27th Paragraph of this Report, it is said :

"The Committee take a serious view of the fact that there have been shortfalls in achieving financial as well as physical targets by the Department of Telecommunications."

Physical and financial targets both!

"The reasons advanced by the Department for not adhering to the targets have been delay in supply of equipment; sub-standard equipment supplied at times; non-availability of land in villages; frequent coordination problems in the field, etc. The Committee notice that the Department kept on shifting its policy/priorities as happened in the case of UHF, MACE I and II systems etc. UHF systems proved to be costlier than OFC systems, in addition to other problems connected with UHF systems like non-availability of land and frequent coordination problem etc. Targets of UHF were reduced while that of OFCs were increased in the middle of the Eighth Plan period."

MR. CHAIRMAN (SHRI P. C. CHACKO) : What the hon. Members were pointing out in that the Report is on the Table of the House. You are free to quote from the Report. The entire Report is on the Table of the House and the Action Taken Report is also before the House. You can mention new points.

[Translation]

PROF. PREM DHUMAL : Sometimes one has to tell a spade that he is a spade.

[English]

MR. CHAIRMAN : I agree. I am just mentioning this. You are dealing with important points.

PROF. PREM DHUMAL : I am not mechanically quoting. I am leaving out many things.

SHRI UMRAO SINGH (Jalandhar) : Sir, 'Andha' is unparliamentary.

MR. CHAIRMAN : No, no. It is not unparliamentary.

PROF. PREM DHUMAL : I think the hon. Member knows that it is not.

SHRI UMRAO SINGH : But it is not in good taste, I must say, It may not be unparliamentary but it is not in good taste. The hon. Member should know it.

AN HON. MEMBER : There are so many things which are not in good taste for him.

PROF. PREM DHUMAL : We are not to adhere to his good taste.

Again I quote :

"The Committee are unable to understand how these kinds of problems like inadequate power supply in villages..."

I have already pointed it out. I need not repeat it.

"In addition, of the 55858 Village Public Telephones installed based on Multi Access Rural Radio, as many as 4593 Village Public Telephones were reported to be faulty as on February 1995."

[Translation]

Mr. Chairman Sir, there are so many telephones out of order in the village that something should be certainly done for these.

Committee States in the end about faulty planning and I think all of you would be agree with it.

[English]

"The Committee strongly feel that it is high time now for the Department to come out with a realistic planning at least for ten years or so, with a clear cut strategy as well as vision keeping in view the vast changes that world is likely to witness in telecommunications in coming years."

[Translation]

Mr. Chairman Sir, how the Ministry was unable to shoulder its responsibility and wrong pleas are being advanced how the foreign investors are being invited in the aftermath, it reflected by all these facts, the Standing Committee related to this Department has highlighted all these things in their report. Their estimates and plannings proved to be wrong. The equipments were wrongly purchased. This Department could not realise its capacity. We had 20 lacs lines on which connections could be given, waiting list could have been reduced but no attention was paid in this connection. There are so many reasons which annoyed the people. They did not fulfill their assurances. Instead more attention was paid towards inviting the foreign companies rather toward giving protection to indigenous units. So, I think that Ministry of telecommunication has failed to do their work. That's why I am opposing these demands.

That was about the Department of telecommunication. Department of Post and Telegraph also comes under this Ministry. The performance of the Department of Post and Telegraph has been worse than even that of Telecommunication. The targets which were fixed could not be achieved because the amount demanded was not fully spent on them.

Mr. Chairman Sir, I am a member of the consultative committee of this Department and some more member are sitting here. We come from backward rural areas. When we write that a post office should be opened in a particular area, a routine reply comes that they lack resources, so we are not in a position to get one post office opened in that area. But these reports reveal that the amount given was not fully spent due to which post offices were opened below target. All these things are confirmed by the reports.

SHRI HARCHAND SINGH (Ropar) : Mr. Chairman Sir, time is over.

[English]

MR. CHAIRMAN : Prof. Dhumal, I think, you can complete in a few minutes' times.

PROF. PREM DHUMAL : No, Sir, I have just now started discussing about a new Department. So, I need more time.

MR. CHAIRMAN : Then you can continue tomorrow.

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri) : I beg to move :

"That the Demand under the head Department of Telecommunication be reduced to Re. 1."

/Failure to provide telephone connections to all Gram Panchayats in the country as per Government Policy./ (3)

"That the Demand under the head Department of Telecommunication be reduced to Re. 1."

/Failure to provide telephone connection in time to persons duly recommended by the M.Ps./ (4)

"That the Demand under the head Department of Telecommunication be reduced to Re. 1."

/Failure to install electronic exchange in all Panchayat Samity area in West Bengal./ (5)

"That the Demand under the head Department of Telecommunication be reduced to Re. 1."

/Failure to protect telephone lines from theft. / (6)

"That the Demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to provide STD facility to many towns of West Bengal./ (12)

"That the Demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to control disturbances in STD during night./ (13)

"That the Demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to provide STD facilities in Dhupgari Exchange, Jalpaiguri, West Bengal./ (14)

"That the Demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to send bills to consumers in time./ (15)

"That the Demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to meet the demand of the people of big towns in providing telephone connections./ (16)

"That the Demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to provide P.C.O. in the Jalpaiguri town area West Bengal./ (17)

SHRI SURENDRA PAL PATHAK : I beg to move:-

"That the Demand under the head Department of Posts be reduced by Rs. 100."

Need to set up branch Post Offices in the villages of Uttar Pradesh having population above 2500./ (2)

"That the Demand under the head Department of Telecommunication be reduced by Re. 1."

Need to provide maximum telecommunication facilities in the rural areas of Uttar Pradesh./ (18)

SHRIMATI MALINI BHATTACHARYA (Jadavpur) : I beg to move :

"That the Demand under the head Department of Telecommunication be reduced by Re.1."

/Discontinuation of service by Telecom Department regarding installation of instrument and internal wiring./ (7)

"That the Demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to give telephone connections to all the Panchayats in West Bengal./ (11)

"That the Demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to restrict the entry of multi-national companies in the Telecommunication sector./ (19)

"That the Demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to issue telephone directories in time./ (20)

"That the Demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to expand the area of Calcutta telephones./ (21)

"That the Demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to take steps to improve the performance of telephone service in West Bengal./ (22)

"That the Demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to provide telephone connections to all waiting listed persons in the country particularly in West Bengal at an early date./ (23)

SHRI SUDARSHAN RAYCHAUDHURI (Serampore): I beg to move :

"That the Demand under the head Department of Telecommunication be reduced by Rs.1."

/Arbitrary introduction of a new system of installation of telephone lines in subscriber's premises in Calcutta and other metro cities and forcing the subscribers to arrange for housing wiring and to procure the 'receiver' from open market from 1 April, 1995./ (8)

"That the Demand under the head Department of Telecommunication be reduced by Rs.1."

/Failure to stop privatisation of telecom industry and to stop decision of handing over of pilot projects to the private companies./ (9)

"That the Demand under the head Department of Telecommunication be reduced by Re.1."

/Opening up the telecom services of the country in the name of New Telecom Policy to private sector including the multi-nationals causing immense damage to the security interest of the country./ (10)

SHRI SOBHANADREESWARA RAO VADDE (Vijawada) : I beg to move :-

"That the demand under the head Department of Posts be reduced by Rs.100."

/Need to upgrade the branch offices as sub-post offices at mandal headquarter towns/ panchayats to facilitate the telephone subscribers to pay the telephone bills at the same place./ (24)

"That the demand under the head Department of Posts be reduced by Rs.100."

/Need to take necessary steps to protect the interest of Extra Departmental employees who are serving the postal Department since long time./ (25)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/The objective of the National Telecom Policy of providing telephone on demand is not tenable while drinking water, sanitation is still a distant dream of millions of people of the country./ (29)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/The National Telecom policy is helping the Multi-National companies more rather than our domestic units in telecommunication sector./ (30)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to safeguard the strategic interests of our country due to the decision of Ministry of Communications in allowing large number of foreign companies in the basic services./(33)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/The policy of permitting nearly 51 per cent of equity from MNCs in telecom sector which is against the national interest./(34)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to encourage and support the domestic industrial units, set up with C-DOT technical know-how, by placing more orders with them instead of giving very large orders to multi-national companies./(65)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to enquire into malpractices of over billing etc. in various telephone exchanges throughout the country particularly in metropolitan cities./(77)

SHRIMATI GIRIJA DEVEI (Maharajganj) : I beg to move :-

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to safeguard the interests of the consumers as envisaged in the National Telecom Policy./(50)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to provide telecommunication facilities like Panchayat telephones STD stations in all the villages./(51)

"That the demand under the head Department of Telecommunication be reduced by Rs.1."

/Failure to provide quality telecom service to the subscribers./(52)

"That the demand under the head Department of Posts be reduced by Rs.100."

/Need to stop privatisation of postal services in public interest./(105)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to open more telephone and STD booths in Bihar especially in North Bihar./(111)

"That the Demand under the head Department of Telecommunications be reduced by Rs.100."

/Need to monitor and take remedial action to realise revenue arrears by the Department of Telecommunications on unrealised telephone./(112)

"That the demand under the head Department of Telecommunications be reduced by Rs.100."

/Need to utilise telephone capacity in DOT which is showing a declining trend./(113)

"That the demand under the head Department of Telecommunications be reduced by Rs.100."

/Need to safeguard from procurement of obsolete equipments by DOT-paragraph 9.16 of CAG's Report for the year ended March,31,1994./(114)

"That the demand under the head Department of Telecommunications be reduced by Rs.100."

/Need to avoid investment of unproductive capital out lay on computerisation as for example in Jaipur Trunk Manual Exchange./(115)

DR. LAXMINARAYAN PANDEY : I beg to move :

That the demand under the head Department of Posts be reduced by Rs.100.

Need to provide equal pay and other benefits to Extra Departmental employees as their duties and responsibilities are similar to that of departmental employees./(60)

Need to review the technique of sending Money Orders through satellite so that thousands of people may get Money Orders in time./(61)

Need to restart Railway Mail Service sorting system in coaches and to make it more effective./(62)

"That the demand under the head Department of Telecommunication be reduced to Re.1.

Failure to check financial irregularities in inviting tenders for providing cellular telephone system in big cities and also in assigning this job to private companies/(63)

Loss of crores of rupees due to faulty technique adopted in providing telephone facilities in rural areas at Panchayat level./(64)

SHRI RUPCHAND PAL (Hooghly) : I beg to move:

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to improve the telephone density in West Bengal where it has been the lowest.(66)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to improve the telephone density in Bihar, Assam, Orissa, U.P., J&K and North-east in which circles telephone density is below national average./(67)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to provide better service in respect of STD in Haripal of Hooghly district where people are facing serious problems to have STD connections./(68)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to improve telephone services in Dhaniakhali in Hooghly./(69)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to provide better STD facilities in Balagarh of Hooghly./(70)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to take immediate steps to complete laying of underground telephone cable at Chinsurah and Chandannagar./(71)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to complete cable laying via Meria Akna, Polba PS Polba-Dadpur Block in Hooghly district./(72)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to connect Polba-Dadpur block with Chinsurah Telephone Exchange instead of Tribeni Exchange in the district of Hooghly.(73)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to bring down subscription rates for Fax Services in the country/(74)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to provide assured telephone connections during slot which invites concessional tariff. (75)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to collect requisite data in respect of traffic movement in network to adopt suitable timings for slots at concessional tariff./(76)

"That the demand under the head Department of Telecommunication be reduced by Rs.1."

/Failure to resist the undue pressure of Multinational telecom companies for opening up the telecom services of the country/(78)

"That the demand under the head Department of Telecommunication be reduced by Re.1."

/Failure to provide transparency in the approval of tenders for value added services in Telecom sector./(79)

"That the demand under the head Department of Telecommunication be reduced by Rs.1."

/Failure to take suitable measures to strengthen national security while opening up telecom services to multinational companies and domestic private companies./(80)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to adopt suitable measures to improve the quality of telecom service/(81)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to effect suitable changes in DoT in the interest of better telecom services instead of accepting illsuited proposals for restructuring of DOT/(82)

"That the Demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to provide necessary guidance and impetus to ITI for achieving success in the prestigious ITI Research Project for large XD-90 switch which would ultimately support over one lakh telephone lines./(83)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to constitute the Advisory Committee for Calcutta Telephones./ (84)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to implement the Euro-issue proposal of VSNL./ (85)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to provide satisfactory STD & ISD service of MTNL./ (86)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to provide transparency in evaluating cellular telephone bids./ (87)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to provide transparency in evaluating cellular telephone bids./ (88)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to provide necessary incentives to the engineers and technicians in Government telecommunication Undertakings and stop exodus of competent personnel from important research projects to private companies./ (89)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to assure the nation that in the name of inviting foreign investment the precious Indian assets in telecom sector will not be handed over to MNC'S and private sector./ (90)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to stop privatisation of basic telecom services./ (91)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to protect the interest of the Public Sector Units in Telecom sector by depriving them of the right to submit tenders for value added services in telecom sector./ (92)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to supply Calcutta telephone directory in time./ (103)

"That the demand under the head Department of posts be reduced by Rs.100."

/Need to modernise the postal service in the country./ (119)

"That the demand under the head Department of posts be reduced by Rs. 100."

/Need to improve the service conditions of the postal employees./ (120)

"That the demand under the head Department of posts be reduced by Rs. 100."

/Need to improve Postal services in the country./ (121)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to arrange speedy redressal of grievances of customers in telecom sector./ (126)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to improve rural telecom service./ (127)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to defend self-reliance in the telecom sector./ (128)

SHRI AJAY MUKHOPADYAY (Krishnagar) : I beg to move :

"That the demand under the head Department of posts be reduced by Rs. 100."

/Need to stop rapid deterioration of the postal services./ (104)

"That the demand under the head Department of Telecommunications be reduced by Rs.100."

/Need to reverse the policy of privatisation in Telecom services./ (106)

"That the demand under the head Department of Telecommunications be reduced by Rs. 100."

/Need to stop entry of multinational companies in Telecom services./ (107)

"That the demand under the head Department of Telecommunications be reduced by Rs. 100."

/Need to modernise and strengthen DoT./ (108)

"That the demand under the head Department of Telecommunications be reduced by Rs. 100."

/Need to ensure efficient Telecom services./ (109)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to extend STD facility in every block headquarters of the Country./ (110)

SHRIMATI SUSEELA GOPALAN (Chirayinil) : I beg to move :

"That the demand under the head Department of posts be reduced to Re. 1."

/Failure to regularise the services of Extra Department employees in the postal Department./ (116)

"That the demand under the head Department of posts be reduced by Rs. 100."

/Need to give adequate remuneration to the postal employees for agency services./ (177)

"That the demand under the head Department of posts be reduced by Rs. 100."

/Need to fill up the vacancies in postal Department so as to meet the enhanced work load of the postal employees./ (118)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to stop entry of multinational companies in the telecommunication services endangering the security of the country./ (122)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Awarding of contract of hand-over four secondary switching area of Tamil Nadu Viz. Coimbatore, Salem, Erode and Dharmapuri to a private company completely controlled by the Telecom Multinationals./ (123)

"That the demand under the head Department of Telecommunication be Rs. 100."

/Need to allot adequate funds for development of Telephone Exchanges in Kerala./ (125)

PROF. SUSANTA CHAKRABORTY (Howrah) : I beg to move :

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to support and strengthen the Public Sector Units in the Telecommunication Sector./ (124)

SHRI BASUDEB ACHARIA (Bankura) : I beg to move :

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to construct houses for the employees working in Postal Department in West Bengal./ (129)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to construct own building for each Post Offices in West Bengal./ (130)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to extend postal services to remote areas of West Bengal./ (131)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to provide better Money-Order delivery services in West Bengal./ (132)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to open Night Post Offices in Calcutta and other Important Places of West Bengal./ (133)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to improve the services and functioning of the Postal Department in North-Eastern States and take steps to provide better services there./ (134)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to recruit more postmen in West Bengal thereby improving delivery system./ (135)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to fill up all the vacancies in the Department immediately thereby improving the performance./ (136)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to ensure availability of post-cards, stamps, Money Order forms in all Post Offices in West Bengal./ (137)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to provide Speed Post service in more places of West Bengal./(138)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to regularise the services of Extra-Departmental employees working under Postal Department./(139)

"That the demand under the head Department of Posts be reduced by Rs. 100".

/Need to improve the postal services in West Bengal and open more Post Offices thereby provide better services to the people./(140)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/Failure to stop privatisations of Telecom Industry and to stop decision of handing over of the so-called pilot projects to M/s West (India) Limited immediately./(141)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/Failure to stop provide telephones to all panchayats of West Bengal./(142)

"That the demand under the head Department of Telecommunications be reduced to Re.1"

/Failure to provide telephone connections to the subscribers of West Bengal those who have registered their names under different telephone exchanges./(143)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/Failure to stop opening of the telecom services of the country to the private sector including the multinationals thereby risking the internal security of the country./(144)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/Failure to stop introduction of new system of installation of telephone lines in subscribers premises in Calcutta and other Metros and forcing the subscribers to arrange for house wiring and procure the instrument from open market immediately./(145)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/Failure to publish telephone directories in time./(146)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/Failure to stop shifting of responsibility of maintenance of the telephone instrument and internal wiring from DoT to the subscribers./(147)

"That the demand under the head Department of Telecommunications be reduced to Re.1."

/Failure to fill up vacancies in the Department in different Categories./(148)

SHRI THAYIL JOHN ANJALOSE (Alleppey) : I beg to move :

"That the demand under the head Department to Telecommunication be reduced by Rs. 100."

/Need to make arrangements for proper and quick redressal of public regarding telecome Service./(149)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to replace the present telephone exchange in Alleppey Kerala by an electronic exchange to mitigate the hardship of the subscribers./(150)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the Thottapally exchange in Kerala./(151)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the Thakazhy telephone exchange in Kerala./(152)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the Haripad telephone exchange in Kerala./(153)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the Pulinkanuu exchange in Kerala./(154)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to provide building to the telephone exchanges in Alleppey district in Kerala./(155)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the Kainakary exchange in Kerala./ (156)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to provide connections to the wait listed applicants expeditiously in Alleppey district in Kerala./ (165)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to ensure proper functioning of the Kuthiathodu exchange in Kerala./ (166)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the Artupuzha exchange in Kerala./ (167)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to supply telephone directory of Alleppey district in Kerala to the subscribers./ (168)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need to ensure proper functioning of the Alleppey exchange./ (169)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the group dialing system of Alleppey district of Kerala which is causing hardships to the subscribers./ (170)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the Aruthinkal exchange of Kerala which is causing hardships to the subscribers./ (171)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of the Karuvatta exchange of Kerala./ (172)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to open telephone exchange at Pathirapally in Kerala./ (173)

SHRI S. SIVARAMAN (Ottapalam) : I beg to move:

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to convert the Ottapallam exchange into CDot exchange in Palakkad in Kerala./ (157)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of Kuchery exchange in Trichur in Kerala./ (158)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of Pazhambalakoda exchange in Palakkad district in Kerala./ (159)

"That the demand under the head Department of Telecommunication be reduced by Rs.100."

/Need for proper functioning of Padinjarangadi exchange in Palakkad in Kerala./ (160)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need for proper functioning of Chathannoor exchange in Palakkad district in Kerala./ (161)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need for proper functioning of Chelakkara exchange in Trichur district in Kerala./ (162)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to provide adequate amount of Kerala circle for expansion work./ (163)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to ensure proper functioning of Vadakkanjery exchange in Trichur in Kerala./ (164)

SHRI BHOGEN DRA JHA (Madhubani) : I beg to move :

"That the demand under the head Department of Posts be reduced to Re.1."

/Failure in transferring Bisfi and other branch post offices falling within Madhubani district from Darbhanga to Madhubani postal Division./ (174)

"That the demand under the head Department of Posts be reduced to Rs.100."

/Need to open branch post office in Tamaulgaon near Mahthour chowk in Manigachchi division Rambhadrapur in Bahadurpur division and in Nimrauli village in Jal division of Darbhanga district of Bihar./(175)

/Need to open new post offices Chahunta in Bisfi division and in Makaya in Behlpati division of Darbhanga district of Bihar./(176)

/Need to upgrade Bisfi, Barha and Simri branch post offices in Madhubani district of Bihar./(177)

/Need to construct building for Lokha Bazar Post Office under Madhubani district of Bihar./(178)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to have a wireless telephone tower at Benipatti to cover the entire administrative sub-division within Madhubani district of Bihar./(179)

/Need to look into the demands of Rajnagar Telephone Consumer Association in Madhubani district of Bihar./(180)

/Need to lay more telephone lines to provide more facilities for the consumers in Rajnagar, Kaluwahi in Madhubani district of Bihar./(181)

/Need to connect Kaluwahi by direct telephone line from district headquarter of Madhubani in Bihar./(182)

/Need to construct a Telecommunication tower and office building in its own land of Department at Lokha Bazar under Madhubani district of Bihar./(183)

/Need to provide STD facilities in Bisfi Block headquarter under Madhubani district of Bihar to have direct link with Madhubani and other villages./(184)

/Need to provide STD facilities in order to connect (Basopatti Block) Ekari, Uttara, Saharghat (Madhwa block) and other villages with Madhubani district in Bihar./(185).

/Need to connect Saharghat under Madhubani district of Bihar with Madhubani headquarters./(186)

/Need to check the irregularities prevailing in telephone Departments in Madhubani and Darbhanga districts of Bihar./(187)

SHRI HARADHAN ROY (Asansol) : I beg to move:

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to take steps to provide telephone connections to all waiting listed persons of different exchanges in West Bengal./(188)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to take steps to provide telephones to all Panchayats in West Bengal./ (189)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to publish telephone directories in time./(190)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to take steps to prevent entry of multinationals and private companies in Telecommunication sector./(191)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to take steps to bring Asansol-Durgapur area under local dialing facilities./(192)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to increase the capacity of exchanges of Asansol-Durgapur areas and to provide modern facilities./(193)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to stop introduction of new system of installation of telephone lines in subscriber's premises in Calcutta and other metros by forcing the subscribers to arrange house wiring and procure instrument from market./ (194)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100"

/Need to stop shifting responsibility of maintenance of the telephone instrument and internal wiring from DOT to the Subscribers immediately./(195)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to take steps to fill up the vacancies in DOT to the Subscribers immediately./ (196)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to improve the functioning of the telephone exchanges of Asansol-Raniganj-Durgapur areas of West Bengal and thereby provide better facilities to the consumers./ (197)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to take steps to extend the areas of Calcutta Telephones./ (198)

"That the demand under the head Department of Telecommunication be reduced to by Rs. 100."

/Need to construct buildings for each telephone exchange in West Bengal./ (199)

"That the demand under the head Department of Telecommunication be reduced to Re.1."

/Failure to provide orders to the Hindustan Cables Limited so that this undertaking could survive./ (222)

DR. SUDHIR RAY (BURDWAN) : I beg to move :

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to open more post offices in West Bengal./ (216)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to open Night Post Offices in different parts of West Bengal./ (217)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to improve the postal delivery system in West Bengal by recruiting more postmen./ (218)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to set-up more post offices in Bardhaman, Durgapur, Raniganj and Asansol./ (219)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to stop privatisation of postal services in public interest./ (220)

"That the demand under the head Department of Posts be reduced by Rs. 100."

/Need to improve the telegram system in West Bengal./ (221)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to extend the area of Bardhaman Telephone Exchange./ (223)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to improve the functioning of the telephones of Durgapur-Raniganj-Asansol area bring this areas under local dialing facilities./ (224)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to open more PCOs in different parts of the West Bengal./ (225)

"That the demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to provide telephone connections to the wait listed applicants in West Bengal immediately./ (226)

SHRI GIRDHARI LAL BHARGAVA : I beg to move:

"That the Demand Under the head Department of Posts be reduced by Rs. 100."

/Need to increase the number of postmen in Jaipur city for quick delivery of dak./ (227)

/Need to prevent privatisation of postal services. (228)

/Need to fill up all vacancies of Postal Department in Jaipur city./ (229)

/Need to make improvement in dak distribution system/ (230)

"That the Demand under the head Department of Telecommunication be reduced by Rs. 100."

/Need to extend telecommunication services in rural areas of Rajasthan./ (231)

/Need to provide STD facility in all Block headquarters in the country./ (232)

/Need to stop the entry of multinational companies in field of telecommunication services./ (233)

MR. CHAIRMAN : The House stands adjourned to meet again at 11 AM on 17th May, 1995.

18.00 hrs.

*The Lok Sabha then adjourned till Eleven of the
Clock on Wednesday, May 17, 1995/Vaisakha
27, 1917 (Saka).*
